

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No.13 of 2024 (SZ)

In the matter of:

S.Sivadas

S/o Sivakumar Kulasekar,

No.2, periyapalayathamman Kilo West Street,

Basin Bridge, Washermenpet, Chennai-600021

... Applicant(s)

Versus

The Ministry of Environment,

Forest and Climate Change, Chennai and others

...Respondent(s)

MEMO FILED BY THE STANDING COUNSEL FOR GOVERNMENT OF

TAMILNADU ON BEHALF OF

TAMIL NADU COASTAL ZONE AUTHORITY- 3RD RESPONDENT

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Through

Dr. D. Shanmuganathan

Standing Counsel for Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

Date: 06.02.2026

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TAMILNADU ON BEHALF OF
TAMIL NADU COASTAL ZONE AUTHORITY- 3RD RESPONDENT

I respectfully refer to the above-mentioned original application and the direction issued by the Hon'ble Tribunal dated 12.09.2025, which states:

“4. In this regard, the DTCP and the Tamil Nadu SCZMA are directed to verify each survey number falling within 500 meters from the HTL, as well as other lands, to ascertain whether any activities are being carried out without appropriate approvals. If any unauthorized activities are found, the authorities shall take appropriate action and submit an action taken report before the next date of hearing. “

In compliance with the directions of the Hon'ble Tribunal, a Joint Committee inspection was conducted on 12.11.2025 by the following officials:

1. District Environmental Engineer, Tamil Nadu Pollution Control Board, Villupuram.
2. Assistant Director, Directorate of Town and Country Planning, Villupuram
3. Assistant Executive Engineer, Department of Environment and Climate Change
4. Tashsildar, Marakkanam.
5. Executive Officer Marakkanam
6. Programme officer, Geographical Information System cell.

The Joint Committee Report is enclosed herewith, along with the memo, for your kind perusal.



Dr D Shanmuganathan
Standing Counsel
Government Of Tamil Nadu
National Green Tribunal
Southern Zone
Chennai

**INSPECTION REPORT OF
THE JOINT COMMITTEE
AS PER THE HON'BLE NATIONAL
GREEN TRIBUNAL (SZ), CHENNAI
ORDER DATED 12.09.2025
IN O.A. NO. 13 OF 2024(SZ).**

**INSPECTION REPORT OF THE JOINT COMMITTEE CONSTITUTED BY THE
MEMBER-SECRETARY, TNSCZMA & DIRECTOR, DEPARTMENT OF
ENVIRONMENT & CLIMATE AS PER THE HON'BLE NATIONAL GREEN TRIBUNAL
(SZ), CHENNAI ORDER DATED 12.09.2025 IN
O.A. NO. 13 OF 2024 (SZ).**

Sub.: DCZMA-Viluppuram OA No.13 of 2023 filed by Thiru.S.Sivadas before the Hon'ble NGT (SZ) Chennai allegation of developments in CRZ area in Marakkaanam (North) Village, Marakkanam Taluk, Viluppuram District by joint inspection report submitted regarding.

Ref.:

1. The Member- Secretary, TNSCZMA, & Director of Environment and Climate Change, Proceeding No. P1/1046/2021 dated 08.10.2025
2. Hon'ble National Green Tribunal (SS), Chennai Order Dated 12.09.2025 in O.A. No. 13 Of 2024 (SZ).

In pursuance of the references above, a joint inspection was carried out at the unit of M/s Manju Foundation Private Limited (Manju Groups) located at Marakkanam North village, Marakkanam Taluk, Villupuram District, by District Environmental Engineer, TNPCB, Villupuram, Assistant Director, Directorate of Town and Country Planning, Viluppuram, Assistant Executive Engineer, Department of Environment and Climate Change, Chennai, Tahsildar, Marakkanam, Executive Officer, Marakkanam, and Programme Officer, GIS Cell, on 12.11.2025, and the report submitted is as follows

Prologue:

An O.A. No. 13 of 2024 has been filed with the Hon'ble NGT (SZ) pertaining to the ongoing and continuous activity, namely the promotion of a Gated community Project on various portions of lands located in Survey Numbers 174, 181, 188, 189, 190, 191,192, 193, 194, 195, 196, 210, 211, 212, and 213 of Marakkanam North Village, Marakkanam Taluk, Villupuram District.

In accordance with the directives from the Hon'ble NGT (SZ) in OA No. 13 of 2024 (SZ) dated: 12.09.2024, which stipulates that,

"3.... The learned counsel appearing for Respondent No.11 submitted that the lands within 500 meters from the HTL were sold to third parties in 2016. Further, the lands belonging to Respondent No.11 beyond the 500 meters do not have DTCP approval; however, as on date, no development or activity is taking place on these lands.

4.... In this regard, the DTCP and the Tamil Nadu SCZMA are directed to verify each survey number falling within 500 meters from the HTL, as well as other lands, to ascertain whether any activities are being carried out without appropriate approvals. If any unauthorized activities are found, the authorities shall take appropriate action and submit an action taken report before the next date of hearing"

JOINT INSPECTION OF THE COMMITTEE

In pursuance of Hon'ble National Green Tribunal order dated 12.09.2025, the Joint Committee has inspected the above-mentioned site on 12.11.2025. During the time of inspection, the committee observed the following.

The said location comes under the local body jurisdiction of Marakkanam Town Panchayat, Marakkanam Po, Marakkanam Taluk, Viluppuram District.

Lands of the unit developer lying below 500m from HTL

During the year 2015, M/s Manju Foundation Private Limited had purchased lands measuring for an extent of 34 Acres 49 Cents comprised in S.Nos. 189/1A, 189/3A, 189/4A, 189/4b1, 190/1A Part, 194/1 Part, 195/1 Part, 195/2, 195/4D, 211/2C, 211/3, 211/4, 211/5, 211/6, 211/7, 212/1 Part, 212/2 Part, 195/1, 196/5A2B, 210/4, 210/5 Part, 194/1, 195/3, 211/1B & 211/6 in the year 2015 from their Vendors M/s. Kaleena Developers Pvt. Ltd., M/s. Pedro Developers Pvt. Ltd. and M/s. Metis Developers Pvt. Ltd, through Sale Deeds dated 16.10.2015 and 04.11.2015, registered as Document Nos. 3603/2015, 3972/2015, on the file of SRO, Marakkanam and developed unapproved layouts, selling unapproved plots to third parties in the name of farm plots during the years 2015 and 2016 in the style of Bhinaaya Beach, Bhavishya Beach, Barsha Beach and Bhavita Beach. They informed that as per

the new Government rules for regularisation of unapproved plots, they stopped selling unapproved plots from the year 2016.

The following are observed during the inspection

- a) 13 EB polls with light connections and power junctions meter box are seen in R.s No 213/1a1, 213, 213/4A1, 213/4b1A in one side along the wide linear straight pathway approaching to National highway.
- b) Precast concrete poles with chain link wire mesh fencing along the boundary and shoreline area are seen in their patta land.
- c) Stone pavement, covering an area of 30 m x 17 m was found in the government poramboke land GPS Coordinates 12°12'33"N, 79°58'43"E at a distance of 30 meter from the sea, which is adjacent to developer land.
- d) A small concrete structure with AC sheet roofing, functioning as a Watchman-cum-EB shed (with an active EB connection), measuring approximately 2.0 x 2.0 x 2.40 m, is located in Survey No. 210/4 (part) at GPS coordinates 12°12'34"N, 79°58'43"E, A borewell equipped with an electric motor was also observed adjacent to the shed.
- e) At Survey No. 210/4 (part), a water tank measuring 3.6 x 3.6 x 9.0 m, a bathroom measuring 20 x 2 x 2.40 m, and a toilet block measuring 13.20 x 4 x 2.40 m were observed. The structures appear to be nearly a decade old and have been in a disused condition for an extended period.
- f) A cement concrete pillar 4 nos connected with grade beams of height 2.40 m observed at nearer to shoreline at survey no 211/7, GPS Coordinates 12°13'21"N, 79°58'33"E.
- g) A two-lane tar road providing access to the National Highway and the seashore was observed in Survey Nos. 189/1A, 189/4A, 190/1A, 194/1, 195/2, 195/4D, 211/2C, 211/3, 211/5, 212/1, and 212/2.
- h) Green plants are grown with the support of dripping water pipes for watering green trees in survey no 189/3A, 189/3B, and 213/1(Part), 213/2, 213/3 falling under 500 m distance from HTL. An extent of 1.30 acres in 213/1(Part), 213/2, 213/3, as farm lands had been sold to other persons and are left vacant lands.

- i) White stones for marking boundaries of their patta land are seen in the entire layout land area. [P7]
- j) It was observed that both the outer periphery and the inner road were formed using gravel.
- k) No sand dunes are found in below 500 m zone.
- l) The parties who have purchased unapproved plots in the above survey numbers had not constructed any houses or carried out any residential development-related activities in the unapproved layouts, and all the plots are left vacant till date.

Building constructions are existed in the following survey numbers, as detailed below, which falls below 500m from HTL

S No	Survey No.	GPS Coordinates	Details of existence of construction activity
1	210/4		A water tank measuring 3.6 × 3.6 × 9.0 m, a bathroom measuring 20 × 2 × 2.40 m, and a toilet block measuring 13.20 × 4 × 2.40 m were observed. The structures appear to be nearly a decade old and have been in a disused condition for an extended period.
2	212/3	12°12'34"N, 79°58'43"E.	A small concrete structure with AC sheet roofing, functioning as a Watchman-cum-EB shed (with an active EB connection), measuring approximately 2.0 × 2.0 × 2.40 m, is located in Survey No. 210/4 (part) at GPS coordinates 12°12'34"N, 79°58'43"E.[P4] A borewell equipped with an electric motor was also observed adjacent to the shed.[P5]
3	211/7	12°13'21"N, 79°58'33"E.	A cement concrete pillar 4 nos, connected with grade beams of height 2.40 m

Apart from the above, no other building construction are seen in below 500 m zone and no building construction are underway.

Lands of the unit developer lying beyond 500m from HTL

a) Manju Foundation Pvt Ltd purchased the lands bearing the following survey no. from Pedro developers/Metis developers/Kaleena developers pvt. Ltd. from 2015 in Various valid sale documents on the file SRO Marakkanam. R.S No 174/8,174/9, 174/10, 174/11, 174/12, 174/13, 174/14, 174/21, 181/4b2A, 181/4b3, 181/7a2. 181/5b3b, 188/1A, 188/1B, 188/2, 188/3,189/1B, 189/1A, 189/1A1 189/2A.189/2b, 190/28,190/1b1, 190/1b3, 190/2, 190/3, 191/1A1, 191/1A4, 191/1B, 191/1C, 191/2A3, 191/2B2, 191/2c2, 192, 193/1A1, 193/1A2, 194/1,194/2 lying beyond 500m from the High Tide line.

The following layouts of Manju Groups have been approved by the DTCP, Villupuram District.

S No	Layout Name	Survey Nos.	Layout Extent	Approval No.
1	1437/2020	180/9,181/4B3,181/5B3, 188/1A, 188/1B,188/2 & 188/3	12.29 Acre	L.P/DTCP.No.44/2021 dated 07.03.2021 HO Approval
2	SWP No; XPCJNOK3	189/1A1B,189/1B,189/1B, 189/2A,189/2B,190//1B1, 190/1B3,190/2,190/3,190/28 191/1A1,191/1A4,191/1B, 191/1C,191/2A3,191/2B2, 191/2C2,193/1A2	17.70 Acre	L.P/DTCP.No.109/2023 dated 07.03.2021 (HO technical Concurrence dated 02.12.2023
3	SWP No; BCJ2E82L	190/37,193/1A1,194/2,194/11, 196/5A1 & 196/66	19.34 Acre	L.P/DTCP.No.58/2024 dated 28.08.2024 (HO technical Concurrence dated 21.08.2024
4	SWP No; 6LZZA210	174/8,174/9,174/10,174/11,174 /12,174/13,174/14,174/21	1.81 Acre	L.P/DTCP.No.96/2024 dated 30.04.2025 D.O. Approval
5	SWP No; L4ESCUQZ	193/1B	0.37 Acre	L.P/DTCP.No.97/2025 dated 30.04.2025 D.O. Approval
6	SWP No; G16DTFOL	181/10,180/11,180/14A,181/ 4B2A & 187/7A2	1.43 Acre	L.P/DTCP.No.103/2025 dated 06.05.2025 (D.O. Approval

The details of buildings constructed in the above layout, and the building plan approvals details are enumerated as under.

S No	Survey no	Extent of Approval	Construction Activity	Approval No
--- Details Enclosed as Annexure ---				

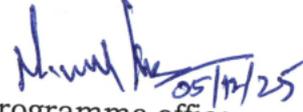
- a) The development activities, such as the construction of houses of completed / construction of 86 nos, Electricity connection to street lights and residential Houses, water connection to houses, and bituminous roads to several streets, are carried out in the above area.
- b) Land bearing R.S no 192, which was also alleged by the petitioner, is a Government land classified as Mandaveli poramboke measuring an extent of 1.12.0 hectares, completely lying beyond 700 m from HTL. No building structures exist in this land. Sand dunes are seen only beyond 700m from the HTL.

This is submitted for kind information and necessary action please


Executive officer,
Marakkanam.


Tahsildar,
Marakkanam.


Assistant Director,
Directorate of Town and Country Planning,
Viluppuram


Programme officer,
GIS Cell,
DoE&CC


Assistant Executive Engineer,
DoE & CC


District Environmental Engineer,
Tamilnadu Pollution Control Board
Villupuram

Annexure

Marakkanam Town Panchayat – Villupuram District

Details of Building License Issued by Town Panchayat at Manju Foundations Pvt. Ltd. Layout

S No	Owner Name	Survey No	Plot No	Extent of Plot	Extent of Approval (in Sq.Ft)	Construction Activity	Approval No
1.	Manju Foundations Pvt Ltd	188/1B	30	510	G.F.1125	Construction Done	A1/46/2022 Dt:24.02.2022
2.	Manju Foundations Pvt Ltd	188/1B	52	510	G.F.1125	Construction Done	A1/47/2022 Dt:24.02.2022
3.	Yogesh s/o Suriya	188/47	146	2363	G.F.825 (Resi) G.F.825 (Comm) F.F.1200 (Resi) S.F. 1200 (Resi) Head Room (209)	Construction Done	A1/47/2022 Dt:24.02.2022
4.	Thiruvengadam s/o Muthuthandavam	188/1B	44	1125	G.F.510	Construction Done	A1/79/2022 Dt:31.30..2022
5.	Vijayakrishnasamy & Krishnasamy	188/3	155,156, 161,162	4000	G.F.2946 (Resi) F.F.2154 (Resi)	Construction Done	A1/229/2023 Dt:14.11.2022
6.	Ravichandhiran s/o Gopalkrishanan	188/2	98, 99	1240	602.24	Construction Done	A1/247/2023 Dt:14.11.2022
7.	Kanchana s/o Sugumaran	188/8	122	630	G.F.531 (Resi) F.F.480 (Resi)	Construction Done	A1/97/2023 Dt:19.04.2023

					S.F. 352 (Resi)		
8.	Sindhu w/o Sathish	188/110A 1AA1	225	1061	535	Construction Done	A1/205/2023 Dt:29.09.2023
9.	Manju Foundations Pvt Ltd	191/1C	394	880	G.F.469 (Resi) F.F.271 (Resi)	Construction Done	SWP/BPA/ 197413/2024
10.	Manju Foundations Pvt Ltd	191/1C	395	880	G.F.469 (Resi) F.F.271 (Resi)	Construction Done	SWP/BPA/ 197935/2024
11.	Manju Foundations Pvt Ltd	191/1C	366	880	G.F.482 (Resi) F.F.398 (Resi)	Construction Done	SWP/BPA/ 198008/2024
12.	Manju Foundations Pvt Ltd	191/1C	367	880	G.F.482 (Resi) F.F.398 (Resi)	Construction Done	SWP/BPA/ 198125/2024
13.	Valarmathi w/o Rajesh	118/110pt	38	1613	G.F.1000 (Resi)	Construction Done	SWP/BPA/ 231485/2024
14.	DS Vasantha	190/3	419	880	G.F.564 (Resi) F.F.300 (Resi)	Construction Done	SWP/BPA/ 254886/2024
15.	DS Vasantha	190/3	420	880	G.F.564 (Resi) F.F.342 (Resi)	Construction Done	SWP/BPA/ 254769/2024
16.	DS Vasantha	190/3	421	880	G.F.564 (Resi) F.F.342 (Resi)	Construction Done	SWP/BPA/ 254844/2024
17.	Nirupma Ramesh Aditiya Ramesh	189/2B2	19	1	G.F.924 (Resi) F.F.769 (Resi)	Construction Done	SWP/BPA/

							318624/2024
18.	SOMASUNDHARAM	189/95	13	600	G.F.323 (Resi) F.F.323 (Resi) S.F. 323 (Resi)	Construction Done	SWP/BPA/ 462847/2025
19.	Kavitha and vishwa	191/88	453	2506	G.F.1626 (Resi)	Construction Done	SWP/BPA/ 688779/2025
20.	VALARMATHI N	189/73	18	1183	G.F.676 (Resi) F.F.676 (Resi) S.F. 676 (Resi)	Construction Done	SWP/BPA/ 623369/2025
21.	RAJA ARUNKUMAR	189/2B-pt	17	2561	G.F.1611 (Resi) F.F.1611 (Resi) S.F. 392 (Resi)	Construction Done	SWP/BPA/ 688779/2025

Marakkanam Town Panchayat – Villupuram District

Building License permission got under self-declaration by public at Manju Foundations Pvt Ltd Layout

S No	Owner Name	Survey No	Plot No	Extent of Plot	Extent of Approval	Construction Activity	Approval No
1.	Balaji C R	190/2PT, 3PT	373	880	880	Construction is Done	SWP/SCM/DTCP/TP /0315128/2025 Dt:26.11.2025
2.	Balaji C R	190&191/3 & 2C2	423	880	730	Construction is Done	SWP/SCM/DTCP/TP /0315195/2025 Dt:27.11.2025
3.	Balaji C R	190/3	406	880	866	Construction is Done	SWP/SCM/DTCP/TP /0315603/2025 Dt:27.11.2025
4.	Balaji C R	190/3	408	880	866	Construction is Done	SWP/SCM/DTCP/TP /0317252/2025 Dt:29.11.2025
5.	Balaji C R	190/3	404	880	866	Construction is Done	SWP/SCM/DTCP/TP /0317237/2025 Dt:29.11.2025
6.	Balaji C R	191 & 190/2C2&3	402	880	866	Construction is Done	SWP/SCM/DTCP/TP /0317209/2025

							Dt:29.11.2025
7.	Balaji C R	191/2C2	400	880	866	Construction is Done	SWP/SCM/DTCP/TP /0317183/2025 Dt:29.11.2025
8.	Balaji C R	190/2PT & 3PT	375	880	880	Construction is Done	SWP/SCM/DTCP/TP /0317404/2025 Dt:29.11.2025
9.	Balaji C R	190/3	417	880	730	Construction is Done	SWP/SCM/DTCP/TP /0317318/2025 Dt:29.11.2025
10.	Balaji C R	190/2PT & 3PT	377	880	880	Construction is Done	SWP/SCM/DTCP/TP /0317450/2025 Dt:29.11.2025
11.	Balaji C R	191/2C2	426	880	730	Construction is Done	SWP/SCM/DTCP/TP /0317383/2025 Dt:29.11.2025
12.	Balaji C R	191/2C2	425	880	730	Construction is Done	SWP/SCM/DTCP/TP /0317375/2025 Dt:29.11.2025
13.	Balaji C R	191/2C2	424	880	730	Construction is Done	SWP/SCM/DTCP/TP /0317369/2025 Dt:29.11.2025

14.	Balaji C R	190/3	418	880	730	Construction is Done	SWP/SCM/DTCP/TP /0317339/2025 Dt:29.11.2025
15.	Balaji C R	190/3	422	880	730	Construction is Done	SWP/SCM/DTCP/TP /0317351/2025 Dt:29.11.2025
16.	Balaji C R	190/2PT & 3PT	378	880	880	Construction is Done	SWP/SCM/DTCP/TP /0317514/2025 Dt:29.11.2025
17.	Balaji C R	190/3PT	382	880	730	Construction is Done	SWP/SCM/DTCP/TP /0317574/2025 Dt:29.11.2025
18.	Balaji C R	190/3PT	388	880	730	Construction is Done	SWP/SCM/DTCP/TP /0317745/2025 Dt:29.11.2025
19.	Balaji C R	190/3PT	385	880	730	Construction is Done	SWP/SCM/DTCP/TP /0317761/2025 Dt:29.11.2025
20.	Balaji C R	190/3PT	387	880	730	Construction is Done	SWP/SCM/DTCP/TP /0317781/2025 Dt:29.11.2025

21.	Bhuvaneswari M	191/1C PT	391	880	730	Construction is Done	SWP/SCM/DTCP/TP /0281955/2025 Dt:04.10.2025
22.	Balaji C R	190/3	407	880	866	Construction is Done	SWP/SCM/DTCP/TP /0280560/2025 Dt:01.10.2025
23.	Balaji C R	190/2PT, 3PT	376	880	880	Construction is Done	SWP/SCM/DTCP/TP /0278471/2025 Dt:27.09.2025
24.	Silambarasan N	191/78	399	880	866	Construction is Done	SWP/SCM/DTCP/TP /0247735/2025 Dt:16.08.2025
25.	Kanimozhi M	190/140	410	880	866	Construction is Done	SWP/SCM/DTCP/TP /0247437/2025 Dt:16.08.2025
26.	Balaji C R	190/3PT	371	880	880	Construction is Done	SWP/SCM/DTCP/TP /0257149/2025 Dt:30.08.2025
27.	Sairam Kumar Nagalingam	190/139	403	880	866	Construction is Done	SWP/SCM/DTCP/TP /0247473/2025 Dt:15.08.2025
28.	Subramanian	190/78	415	880	730	Construction is	SWP/SCM/DTCP/TP

						Done	/0219969/2025 Dt:04.08.2025
29.	Balaji C R	190/1C PT	370	880	880	Construction is Done	SWP/SCM/DTCP/TP /0232771/2025 Dt:31.07.2025
30.	Vijayalakshmi Kailash	190/3A1A PT	381	1748	1500	Construction is Done	SWP/SCM/DTCP/TP /0232730/2025 Dt:29.07.2025
31.	Balaji C R	190/3A1A1A PT	389	880	730	Construction is Done	SWP/SCM/DTCP/TP /0204589/2025 Dt:18.07.2025
32.	Balaji V	190/3PT	416	880	730	Construction is Done	SWP/SCM/DTCP/TP /0200961/2025 Dt:18.07.2025
33.	Tulasi Sailaja	190/110	414	880	730	Construction is Done	SWP/SCM/DTCP/TP /0220014/2025 Dt:12.07.2025
34.	Manju Foundations	195&196/3A3 &26	13	1000	412.58	Construction is Done	SWP/SCM/DTCP/TP /0220866/2025 Dt:09.07.2025
35.	Manju Foundations	195&196/3A3	14	1000	412.58	Construction is	SWP/SCM/DTCP/TP

		&26				Done	/0220835/2025 Dt:09.07.2025
36.	Karthi Udhayakumar	190/117	409	880	884	Construction is Done	SWP/SCM/DTCP/TP /0207196/2025 Dt:27.06.2025
37.	Ugendra	191/2C2 A1A1A	401	880	884	Under Construction	SWP/SCM/DTCP/TP /0207160/2025 Dt:19.06.2025
38.	Ganesh A	190/91&92	379	880	880	Under Construction	SWP/SCM/DTCP/TP /0206270/2025 Dt:18.06.2025
39.	Balaji C R	191/1C	368	880	880	Construction is Done	SWP/SCM/DTCP/TP /0206254/2025 Dt:18.06.2025
40.	Sateesh Kumar	190/113	383	880	730	Under Construction	SWP/SCM/DTCP/TP /0182645/2025 Dt:07.06.2025
41.	Balaji C R	191/1C PT	393	880	7	Construction is Done	SWP/SCM/DTCP/TP /0177351/2025 Dt:01.05.2025
42.	Balaji C R	191/1C PT	393	880	730	Construction is	SWP/SCM/DTCP/TP

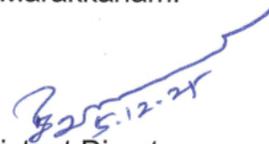
						Done	/0177006/2025 Dt:30.04.2025
43.	Balaji C R	191/1C PT	392	880	730	Construction is Done	SWP/SCM/DTCP/TP /0156463/2025 Dt:29.04.2025
44.	Revathi A	188/21	200	1125	1272.16	Construction is Done	SWP/SCM/DTCP/TP /0175941/2025 Dt:28.04.2025
45.	Robinson	188/166	76	875	626.66	Construction is Done	SWP/SCM/DTCP/TP /0170409/2025 Dt:19.04.2025
46.	Janarthanan	190/158,160	372	880	G.F.480 F.F.400	Construction is Done	SWP/SCM/DTCP/TP /0285699/2025 Dt:10.10.2025
47.	Balaji C R	190/3Pt	384	880	G.F.485 F.F.245	Construction is Done	SWP/SCM/DTCP/TP /0286297/2025 Dt:11.10.2025
48.	Balaji C R	191/2C2	427	880	G.F.485 F.F.245	Construction is Done	SWP/SCM/DTCP/TP /0286380/2025 Dt:15.10.2025
49.	Balaji C R	191/2C2	398	880	G.F.464 F.F.402	Construction is	SWP/SCM/DTCP/TP

						Done	/0288559/2025 Dt:15.10.2025
50.	Balaji C R	190/3 Pt	386	880	G.F.485 F.F.245	Construction is Done	SWP/SCM/DTCP/TP /0290126/2025 Dt:17.10.2025
51.	V.Loganathan	196/90	246	646	G.F.400 F.F.400	Under Construction	SWP/SCM/DTCP/TP /0299556/2025 Dt:04.11.2025
52.	V.Loganathan	196/92	216	600	G.F.364 F.F.364	Under Construction	SWP/SCM/DTCP/TP /0298034/2025 Dt:04.11.2025
53.	Balaji C R	190/3 Pt	405	880	G.F.464 F.F.402	Construction is Done	SWP/SCM/DTCP/TP /0296063/2025 Dt:31.10.2025
54.	Prakash K	190/3A1A	369	880	G.F.480 F.F.400	Construction is Done	SWP/SCM/DTCP/TP/ 0136365/2025 Dt:24/02/2025
55.	Mohan dass Vembu selvam	190/3A1A	411	880	G.F.480 F.F.400	Construction is Done	SWP/SCM/DTCP/TP/ 0137630/2025 Dt:26/02/2025
56.	N.VIJAY	190/3A1A	5	917	G.F.494 F.F.494	Construction is Done	SWP/SCM/DTCP/TP/ 0141497/2025

							Dt:03/03/2025
57.	Balaji C R	190/3PT	390	880	G.F.485 F.F.245	Construction is Done	SWP/SCM/DTCP/TP/ 0142242/2025 Dt:04/03/2025
58.	Siva Rangaraj	190/74	32,33	1760	G.F.1305 F.F.1305	Construction is Done	SWP/SCM/DTCP/TP/ 0143471/2025 Dt:05/03/2025

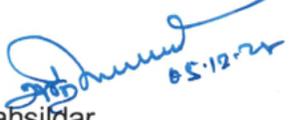

Executive officer,

Marakkanam.


Assistant Director,

Directorate of Town and Country Planning,
Viluppuram


Assistant Executive Engineer,
DoE & CC


Tahsildar,

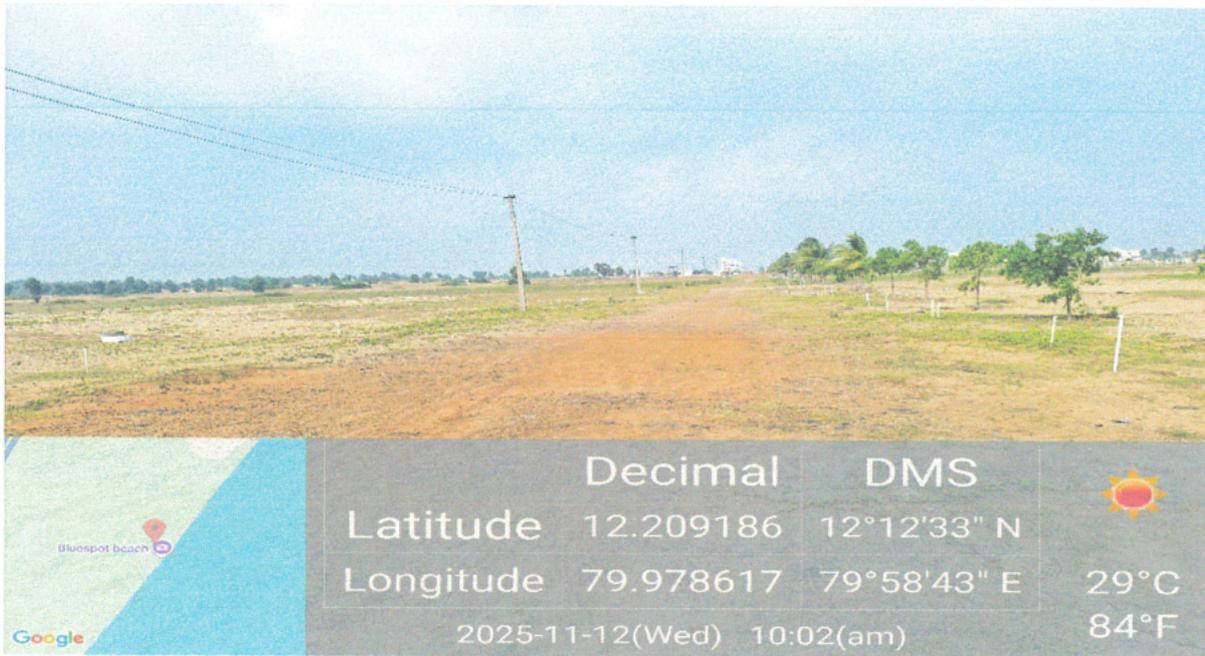
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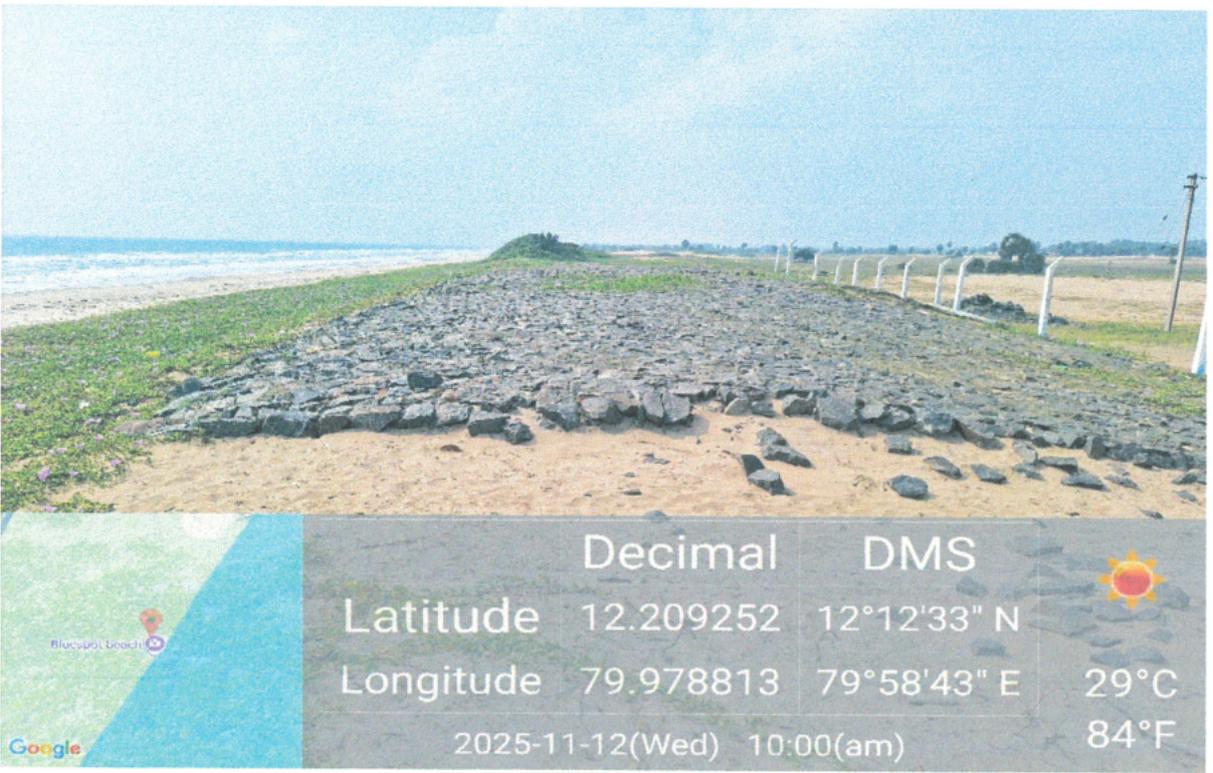
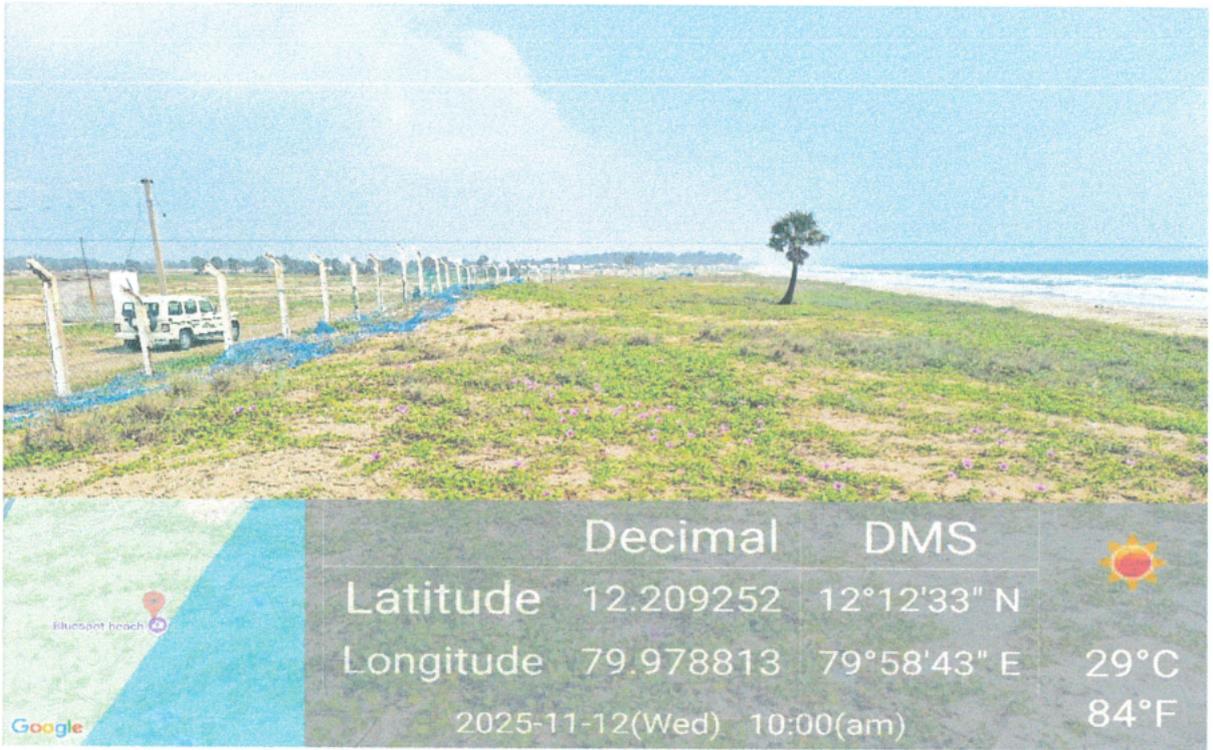

Programme officer,

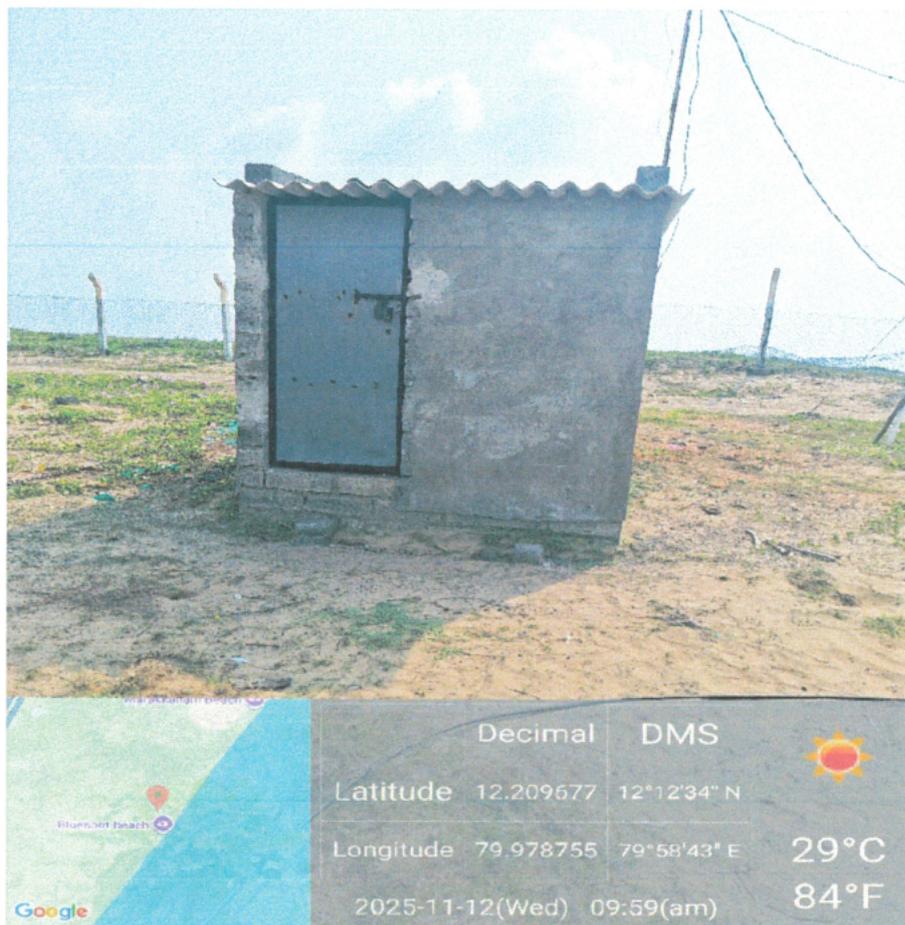
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DoE&CC

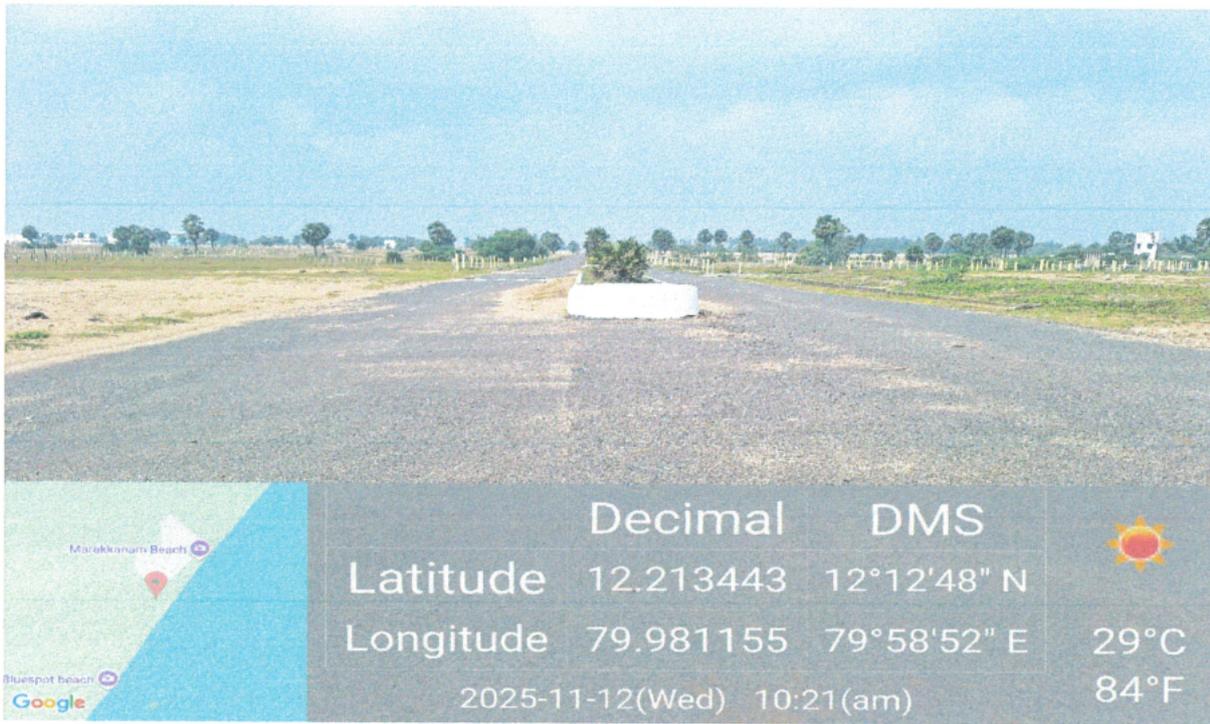

District Environmental Engineer,
Tamilnadu Pollution Control Board
Villupuram

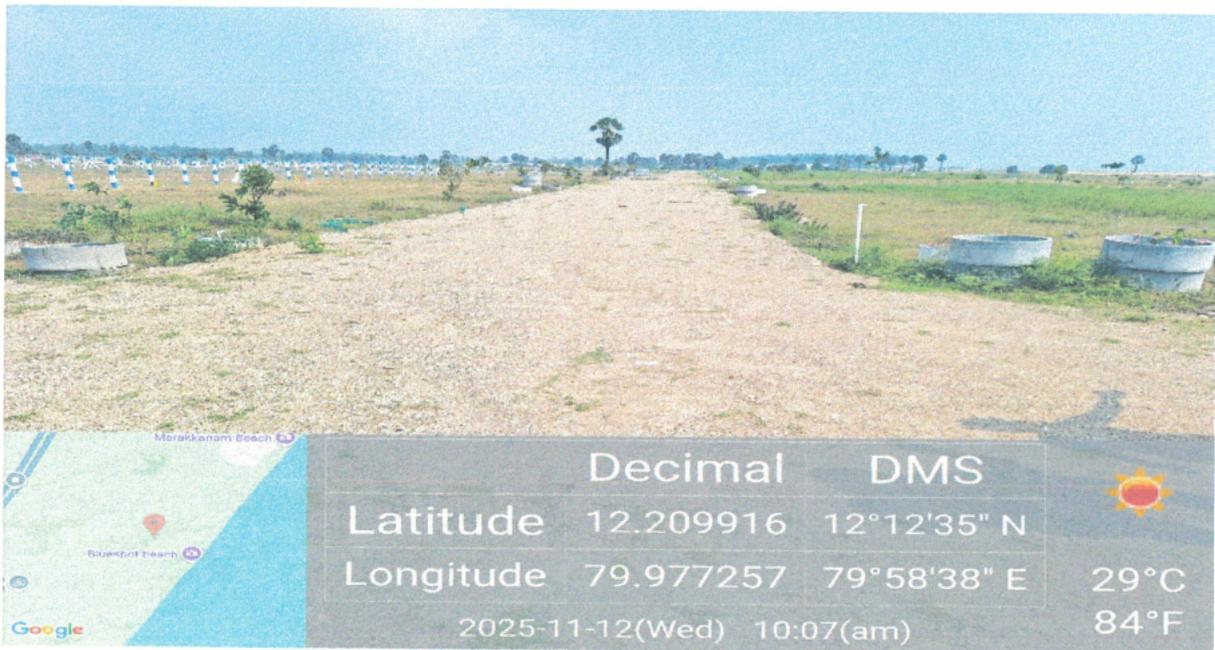
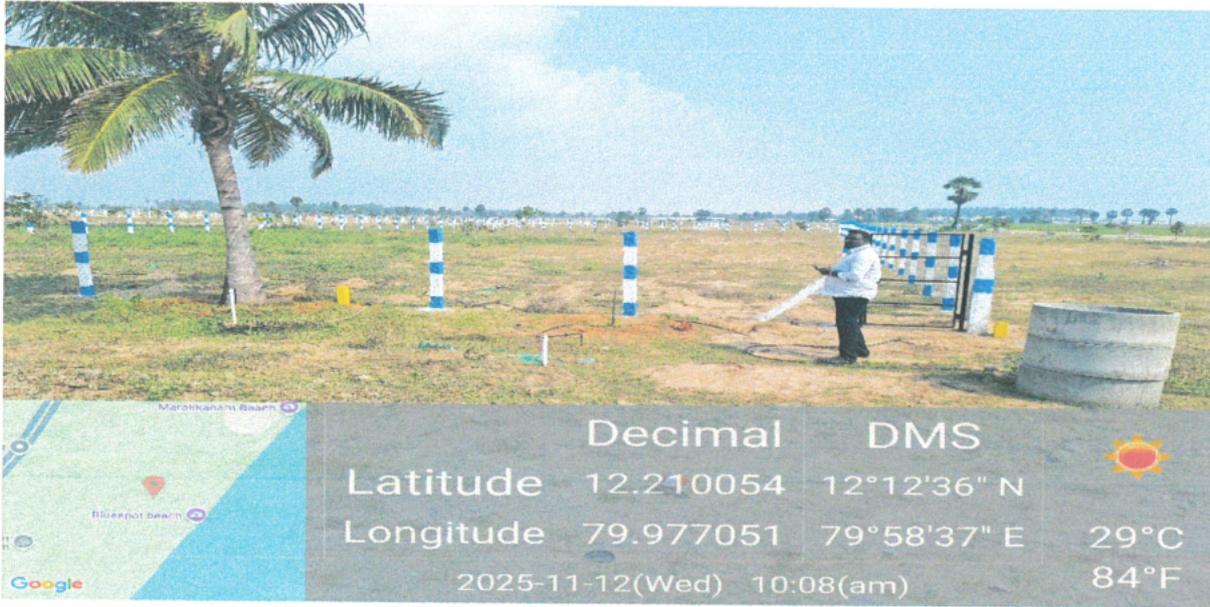
List of activities lying below 500 m from HTL











List of activities lying beyond 500 m from HTL

LIST of activities²⁷ lying beyond 500 m from HTL



	Decimal	DMS	
Latitude	12.213357	12°12'48" N	 29°C 84°F
Longitude	79.973533	79°58'24" E	
2025-11-12(Wed) 11:17(am)			



	Decimal	DMS	
Latitude	12.21338	12°12'48" N	 29°C 84°F
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2025-11-12(Wed) 11:00(am)			

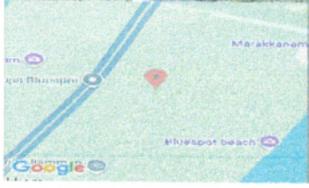


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2025-11-12(Wed) 11:07(am)			



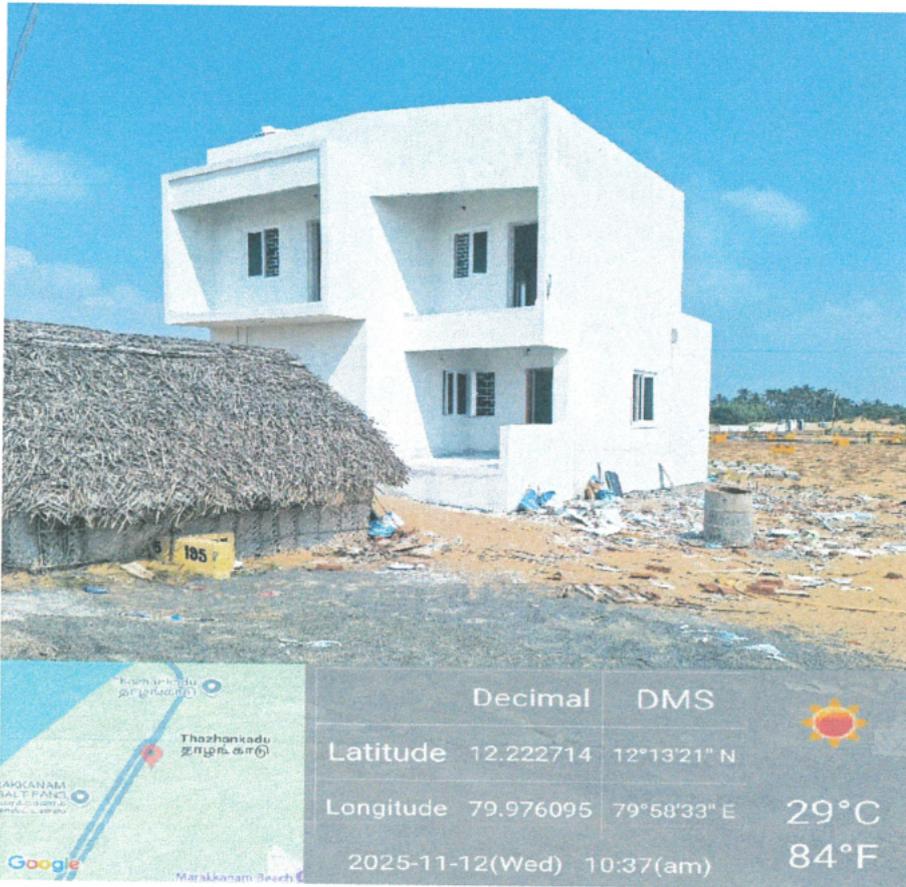
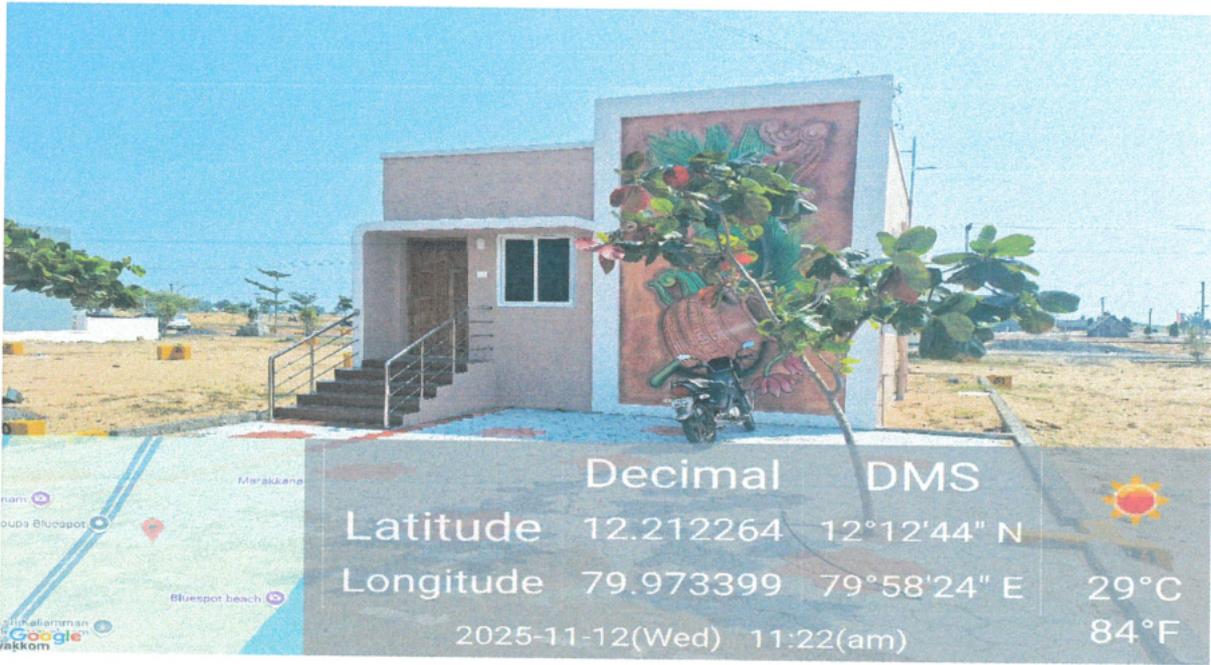
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	Decimal	DMS												
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Longitude	79.974647	79°58'28" E												
2025-11-12(Wed) 11:13(am)														



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	Decimal	DMS												
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Longitude	79.973832	79°58'25" E												
2025-11-12(Wed) 11:19(am)														

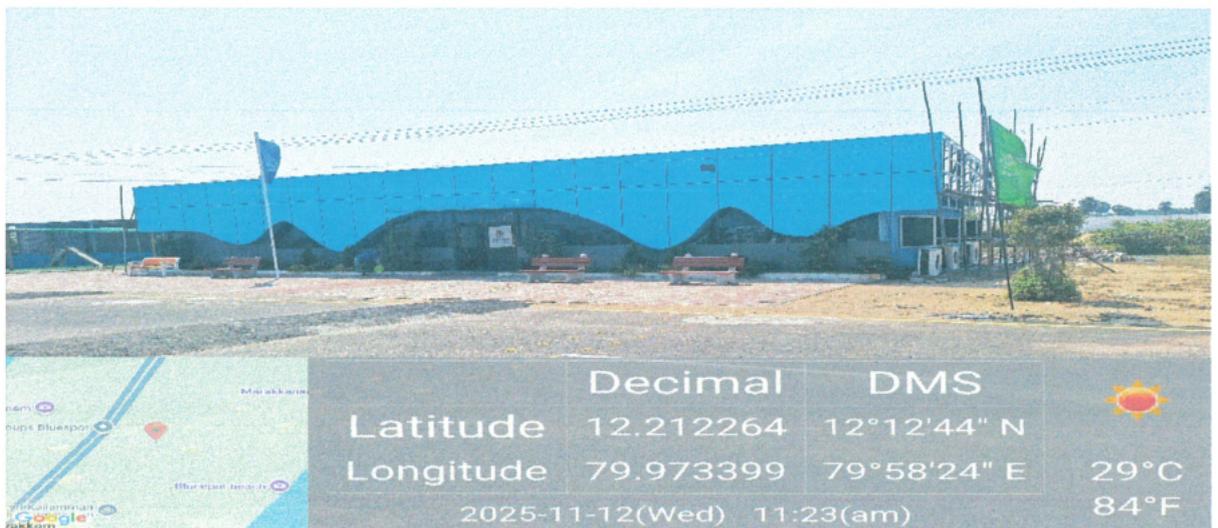


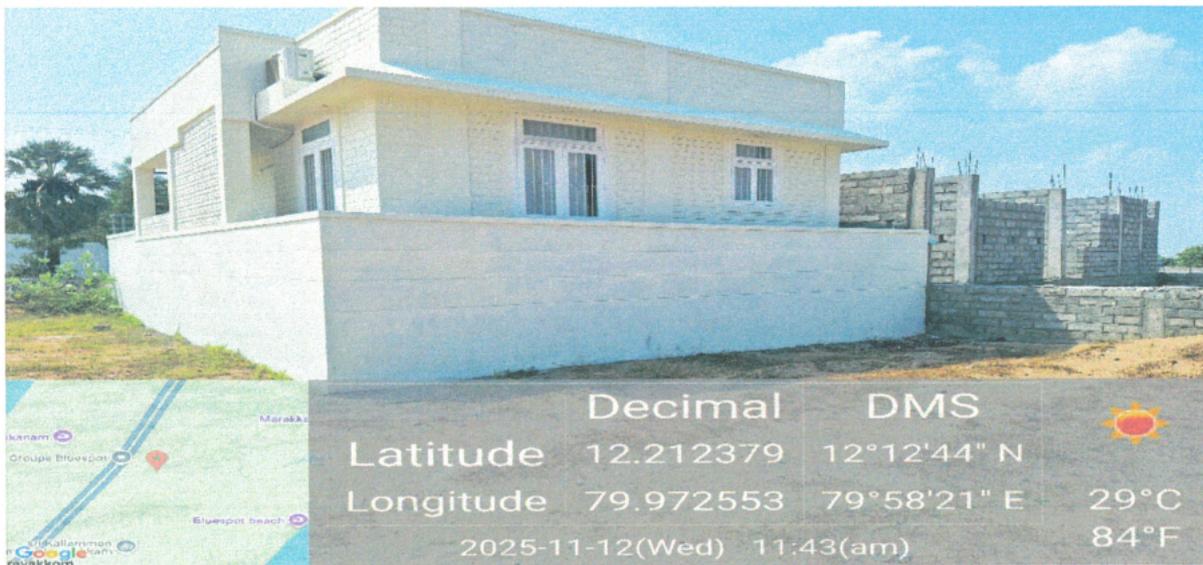
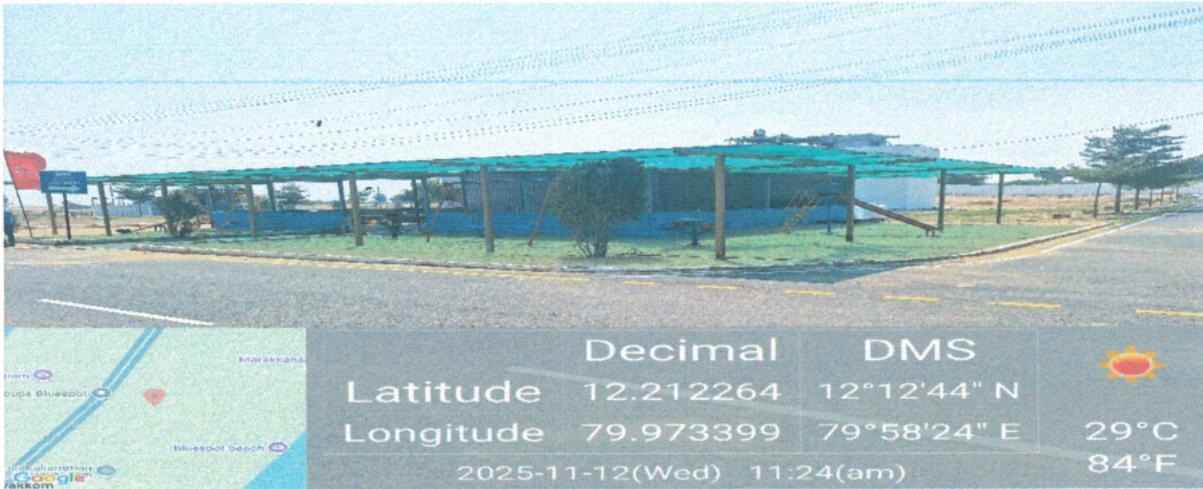
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2025-11-12(Wed) 11:20(am)														











[Signature]
Executive officer,
Marakkanam.

[Signature] 05.12.24
Tahsildar,
Marakkanam.

[Signature] 05.12.25
Assistant Director,
Directorate of Town and Country Planning,
Viluppuram

[Signature] 05/12/25
Programme officer,
GIS Cell,
DoE&CC

[Signature] 5.12.25
Assistant Executive Engineer,
DoE & CC

[Signature] 5/12/25
District Environmental Engineer,
Tamilnadu Pollution Control Board
Viluppuram